

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	Hearing	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Prema Hatti

ROC



2) Jyoti

S. Sagar Associates
986 3309318

Petitioner



ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She requested time for filing report. Counsel for petitioner reported that notice ^{has} served on O.L and no representation from O.L office. She undertake to file proof about service of notice on O.L. List it on 18/08/2017.


Member (T)


Member (J)